

श्री मनी राम बागड़ी : अध्यक्ष महोदय,
(व्यवधान)

अध्यक्ष महोदय : मैंने कह दिया आपको वह हो जायेगा। I have ensured it. जब मैंने कह दिया, फिर क्यों करते हैं ?

श्री सुरज भान (अम्बाला) : अध्यक्ष महोदय....(व्यवधान)

MR. SPEAKER: Not allowed. It is a State subject.

आप इस तरह से धानेदारी का काम करवाना चाहते हैं, इस हाउस से ?

SHRI A.K. BALAN (Ottapalam): Sir, I have given an adjournment motion regarding the indefinite closure of educational institutions, Please listen.

अध्यक्ष महोदय : आप कोई मोशन दे दीजिए।

SHRI A.K. BALAN: Please listen. Yesterday I got news that some students are in danger. They are on hunger strike.

अध्यक्ष महोदय : आप कोई मोशन दे दीजिए। सोमवार को 377 में रख दिया जायेगा।***(व्यवधान)

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, जाटिया जी के मामले में क्या हुआ ?

अध्यक्ष महोदय : मैं करवा रहा हूँ, आज भी मैंने कहा है। उनकी हालत बिल्कुल ठीक है, मैं उनकी मेडिकल रिपोर्ट भी देख पाया।

I wanted to see him. I could not locate him. I tried it today also. I did it myself.

श्री अटल बिहारी वाजपेयी : होम मिनिस्टर कब स्टेटमेंट देंगे ?

PAPERS LAID ON THE TABLE—Contd

REVIEWS ON AND ANNUAL REPORTS OF NATIONAL TEXTILE CORPORATION LTD., NEW DELHI FOR 1979-1980, CASHEW CORPORATION OF INDIA LTD., NEW DELHI FOR 1980-81 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619-A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the National Textile Corporation Ltd., New Delhi, for the year 1980-81 and of its nine Subsidiary Corporations for the year 1979-80.

(ii) Annual Report of the National Textile Corporation Ltd., New Delhi for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon and of its nine Subsidiary Corporations for the year 1979-80.

[Placed in Library. See No. LT-3107/83].

(b) (i) Review by the Government on the working of the Cashew Corporation of India Ltd., New Delhi, for the year 1980-81.

(ii) Annual Report of the Cashew Corporation of India Ltd., New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3108/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Rayon

Textile Export Promotion Council, Bombay, for the year 1980-81 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1980-81.

[Placed in Library. See No. LT-3109/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1980-81.

(ii) A copy of the review (Hindi and English versions) by the Government on the working of the Cardamom Board, Cochin, for the year 1980-81.

[Placed in Library. See No. LT-3110/81].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Hindustan Diamond Company Ltd., Bombay, for the year 1980-81 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Hindustan Diamond Company Ltd., Bombay, for the year 1980-81.

[Placed in Library. See No. LT-3111/81].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by

the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1980-81.

[Placed in Library. See No. LT-3112/81].

AGREEMENTS UNDER RESERVE BANK OF INDIA ACT, REPORTS OF GRAMIN BANKS, NOTIFICATIONS UNDER CENTRAL EXCISES AND SALT ACT, CUSTOMS ACT, CENTRAL EXCISE RULES, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) :
I beg to lay on the Table:—

(1) (i) A copy each of 20 fresh Supplemental Agreements (Hindi and English versions) entered into by the Reserve Bank of India with the State Government on 1st. August, 1981 for conducting Government transactions in terms of Section 21A (1) of the Reserve Bank of India Act, 1934, under sub-section (2) of section 21A of the said Act.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Supplemental Agreements.

[Placed in Library. See No. LT-3113/81].

(2) A copy each of the following Reports (Hindi and English versions):

(i) Report of the Haryana Kshetriya Gramin Bank, Bhiwani, (Haryana) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.

(ii) Report of the Bara Banki Gramin Bank, Bara Banki (U.P.) for the year ended the 31st December, 1980 along with the Accounts and the Auditor's Report thereon.